

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:328
ANSWERED ON:06.12.2013
RECOGNITION TO DENTAL COLLEGES
Jardosh Smt. Darshana Vikram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of irregularities and corrupt practices have been reported in grant of approval/recognition to certain dental colleges having inadequate infrastructure facilities and unqualified teaching staff in the country;
- (b) if so, the details thereof along with the action taken/proposed by the Government thereon during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government proposes to reinspect or derecognize certain dental colleges which are not fulfilling the laid down norms and standards in the country;
- (d) if so, the details thereof; and
- (e) the further steps taken/proposed by the Government to curb such irregularities and raise the standard of dental education in consultation with the State/ UT-Governments in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b) : Yes. Certain complaints, reports have been received alleging irregularities/ malpractices and non-compliance of required criteria and irregular grant of approval / recognition to certain dental colleges. However as per the available information during the last three years and the current academic year, Government has approved / recognised dental colleges as per recommendation of Dental Council of India (DCI). The details are Annexed.

(c) to (e): Whenever complaints / representations are received, the Central Government seeks comments from DCI. On receipts of comments from DCI further action is taken as per provisions of the Dentist Act, 1948 and regulations made thereunder.

The action, inter-alia, includes decline of renewal / permission, reduction of admission capacity (till the deficiencies are rectified) or issuing direction to the erring dental colleges to discharge or neutralize the excess admissions in subsequent years from management quota etc.

The steps by Central Government to improve the standard of dental education in the country are as follows:

- (i) Re-introduction of Internship Programme with a component of three months for rural service.
- (ii) Attachment of Medical College within 10 kms. by road for establishment of a new Dental College provided that not more than one Dental College shall be attached with the Medical College
- (iii) For starting Oral and Maxillofacial surgery the Dental College shall be attached with a Government/Private Medical College approved / recognised by Medical Council of India (MCI).
- (iv) Starting of Distance Learning Initiative through Video-Conferencing
- (v) Development of software by DCI for appointment of DCI inspectors randomly for various UG/PG inspection to smoothen the inspection process and maintain confidentiality.
- (vi) To curb the menace of dual faculty, DCI has already issued guidelines to all the Dental Colleges for displaying information about faculty and seats etc. on its websites.